

No. 8

**TUESDAY, 30 MARCH 2021**

**11.30 A.M.**

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**1. QUESTIONS**

(During the Question Hour, there was a Pandemonium in the House. The House was adjourned at 11 37 AM and resumed its sittings at 11.52 AM. Pandemonium in the House continued. The House was again adjourned at 11 55 AM and resumed its sittings at 12 30 PM.)

**(1) STARRED QUESTIONS**

**(a) Replies laid:-**

Replies to the Starred Questions listed for the day were laid on the Table.

**(b) Reply Postponed:-**

a) Reply to Starred Question No. 1A, 1B, 3C and 16A were postponed to the next Session.

**(2) UNSTARRED QUESTIONS**

**(a) Reply Postponed:-**

a) Reply to Unstarred Question No. 51 was postponed to next session.

**(b) Replies laid:-**

(a) Replies to the rest of the Unstarred Questions were laid on the Table.

**12 30 PM**

**2. ZERO HOUR MENTIONS:**

(1) **SHRI CLAFASIO DIAS, MLA**, made a mention about “fear and anxiety in the minds of people travelling from Margao to Quepem on MDR 40 as there are huge trees which caused obstruction to the vehicular traffic which leads to accidents causing damage to life and property”.

**SHRI DEEPAK PAUSKAR**, Minister for Public Works replied to the mention.

(2) **SHRI VIJAI SARDESAI, MLA**, made a mention about “the spriritual-minded and devout citizens of Fatorda & Margao and neighbouring areas are fearful and apprehensive about their freedom and choice to perform religious rituals and conventions, especially after the incident yesterday on the auspicious occasion of Holi, when the gate of the sacred Dambab Talli at Fatorda was found locked and the Talli was not accessible to those who wished to offer gular at the talli as part of Holi rituals, which they have followed for generations”.

**SHRI CHANDRAKANT KAVALEKAR**, Minister for Archives and Archaeology replied to the mention.

(3) **SHRI ROHAN KHAUNTE, MLA**, made a mention about “Fear and Anxiety in the minds of people of Porvorim due to the non-maintenance of SAG ground located behind the electricity Department at Socorro, Porvorim. The project is a youth centric initiative with State of the Art facilities such as basketball court, skating rings and a mini football ground. However, this premise has been lacking maintenance and simultaneously used for nefarious activities due to which it has become a risk to the residents of the area. In addition, there is no supervisor for the premise, no security personnel, electrical fixtures are not maintained, electricity is disconnected due to non-payment of bills and pending infrastructural works. This project has substantial Government investment and therefore its concerns need to be addressed on priority. Presently, this place is causing insecurity and anxiety amongst its residents despite constant follow ups by me and subsequent meetings with concerned officials, which have all been

in vain. Hence, this project is now proving to be liability for its residents instead of being a sports complex. The steps Government proposes to take in this regard ”.

**SHRI MANOHAR AZGAONKAR**, Minister for Sports replied to the mention.

(4) **SHRI CHURCHILL ALEMAO, MLA**, made a mention about “fear and apprehension in the minds of the people regarding the people who have died abroad and their families or concerned persons who are not able to register their death in time in Panchayats or Municipalities due to various reasons. The action the Government would undertake to relax the time limit to register the death of persons who have died abroad”.

**SHRI NILESH CABRAL**, Minister for Law, replied to the mention.

(5) **SHRI CHURCHILL ALEMAO, MLA**, made a mention that a defined time limit should be specified to process/approve files in various Government Departments, to ensure that Works gets executed in a time bound manner.

(6) **SHRI NILKANTH HALARNKAR, MLA**, made a mention about “fear and anxiety in the minds of people from Camurlim and Colvale, since there is no water supply in these villages for the past several days. There is a shortage of staff and it is also observed that the overhead tanks are not receiving adequate water to supply efficiently to public”.

**SHRI DEEPAK PRABHU PAUSKAR**, Minister for Public Works replied to the mention.

(7) **SHRI WILFRED D’SA, MLA**, made a mention about “anxiety and fear in the minds of the common man that, once he purchases a plot with a 3 Mts access and registers the same with the Sub Registrar, the said access is withdrawn or closed by the seller”.

**SHRI NILESH CABRAL**, Minister for Law, replied to the mention.

(8) **SHRI DAYANAND SOPTE, MLA**, made a mention about “fear and apprehension in the minds of the people of Goa, that due to the imposition of Section 144 across the State, the traditional Shigmo Festivals will be hampered”.

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

**12 53 PM**

**3. OBITUARY REFERENCE**

**SPEAKER** made Obituary Reference to the passing away of Late Prof. Shri Surendra Sirsat , Former Speaker of the Goa Legislative Assembly and an eminent educationist.

The following Members spoke on the Obituary Reference:

1. Shri Vijai Sardesai, MLA
2. Shri Michael Lobo, Hon. Minister for Waste Management
3. Shri Joshua D'Souza, MLA
4. Shri Pratapsingh Rane, MLA
5. Shri Digambar Kamat, Leader of Opposition.
6. Dr. Pramod Sawant, Chief Minister
7. Shri Rajesh Patnekar, Speaker

(The House paid rich tributes and thereafter stood in silence for one minute as a mark of respect to the departed soul.)

(The House was adjourned for lunch at 1 00 PM and resumed its sittings at 3 30 PM).

**3 30 PM**

**4. PAPERS LAID ON THE TABLE**

**DR.PRAMOD SAWANT**, Chief Minister laid the Performance Budgets for the year 2021-22 in respect to the following Demands for Grants:

1. Institute of Psychiatry & Human Behaviour ( Demand No.49 )
2. Law ( Demand No.62 )
3. Co-operation ( Demand No.71)
4. Directorate Sports & Youth Affairs (Demand No 42)
5. Directorate of Panchayat ( Demand No.31 )
6. Directorate of Technical Education ( Demand No.36)
7. Information Technology ( Demand No.82 )
8. Directorate of Food & Drugs Administration ( Demand No.53 )
9. Public Works Department ( Demand No.21 )
10. Collectorate North ( Demand No.15 )
11. Handicrafts, Textile & Coir ( Demand No.69)
12. Polytechnic Mayem Bicholim ( Demand 38 )
13. Directorate of Higher Education (Demand No.35 )
14. Town & Country Planning (Demand No. 54)

**3 31 PM**

**5. BUSINESS ADVISORY COMMITTEE REPORT**

**DR.PRAMOD SAWANT**, Chief Minister presented the Third Report (2021) of the Business Advisory Committee and moved the following Motion:

“This House do agree with the Third Report (2021) of the Business Advisory Committee”.

The Motion was put to vote and was adopted.

**3 33PM**

**6. PRESENTATION, DISCUSSION AND VOTING OF SECOND ‘VOTE ON ACCOUNT’ STATEMENT FOR THE YEAR 2021**

**DR PRAMOD SAWANT**, Chief Minister presented the Second ‘Vote on Account’ Statement for the year 2021.

The Motion was put to vote and was passed.

**3 36 PM**

**7. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (VOTE ON ACCOUNT) (No. 2) BILL, 2021**

**DR.PRAMOD SAWANT**, Chief Minister moved for leave to introduce the Goa Appropriation (Vote on Account) (No. 2) Bill, 2021.

**DR.PRAMOD SAWANT**, Chief Minister moved that the Goa Appropriation (Vote on Account) (No.2) Bill, 2021 be taken into consideration.

The following Members spoke on the Bill:

1. Shri Digambar Kamat, Leader of Opposition.
2. Dr. Pramod Sawant, Chief Minister.
3. Shri Vijai Sardesai, MLA

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and was passed.

**(The remainder of the Business of the day shall be taken up on 19<sup>th</sup> July, 2021 and the House was Adjourned at 3 52 PM to meet at 11.30 on Monday, the 19<sup>th</sup> July, 2021).**

**PORVORIM-GOA  
30<sup>TH</sup> MARCH, 2021**

**NAMRATA ULMAN  
SECRETARY**